

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**ORDER**

No.: 104 of 2024/RG

Dated: 30.01.2024

In view of the superannuation of Shri Yash Paul Kotwal, Principal District and Sessions Judge, Samba on 31.01.2024, Additional District and Sessions Judge, Samba shall hold the additional charge of the court of Principal District and Sessions Judge, Samba till such time the post is filled up on regular basis.

**By Order**

  
**(Shahzad Azeem)**  
**Registrar General**  
Dated: 30.01.2024

No: 2033-43/RG

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Administrative Judge, District Samba;  
*.....for kind information of their Lordships.*
3. Shri Yash Paul Kotwal, Principal District and Sessions Judge, Samba for information;
4. Additional District and Sessions Judge, Samba for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.

  
**Registrar General**